

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Copy of order dt. 2/4/02  
issued to the counsel  
for both side.

PGM  
S.O.

M  
2/4/02

Order dated 2.4.02

Applicant, Shri S.C. Gochhayat,  
E.D.M.C., Ghodansa B.O., in account  
with Alankar S.O., in his original  
Application, prayed for appointment  
as E.D.B.P.M. on transfer basis. With  
an apprehension that the Department  
may not properly entertain his prayer,  
he filed this O.A. and obtained  
some interim Order, from this Tribunal.  
Now Shri B.N. Mohanty, the learned  
Counsel for the applicant, by filing a  
Memo, enclosing hereto a copy of order  
bearing Memo No. A-327/PF dated 18.02.02  
passed by Respondent No. 2, Viz. Superintendent  
of Post Offices, Cuttack (S) Division, states  
that the grievances of the applicant have  
been redressed by the Department as he  
has been given a posting as G.D.B.P.M.,  
Nowrang Branch office, in account with  
Debidol S.O. and therefore, this O.A.  
has become infertile.

Shri S.B. Jena, learned Additional  
Standing Counsel is present and heard.

In view of submissions made by  
the learned Counsel for the party, the  
O.A. is disposed of for having become  
infertile. No costs.

*02/04/2002*  
Member (j)